

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-8/2017/2275/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Subhabrata Datta,  
Addl. Sessions Judge,  
cum in-charge District & Sessions Judge,  
Karimganj.

Dated Guwahati the <sup>14<sup>th</sup></sup> March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.AD&SJ(FTC)/2023/1288 dated 10.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.03.2023, along with station leave permission, from the morning of 09.03.2023 till the morning of 10.03.2023.** The next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/2276/A, dated**, 14-03-2023

Copy to :

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**